

(b) if so, the names and nature of protections; and

(c) the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) Yes, Sir.

(b) and (c). A large number of visitors from all parts of the country come to see Mr. Chandrashekhar, President of the Janata Party, at his residence. A police constable has therefore been detailed outside his residence to keep vigil so that no untoward incident occurs. Two constables are also posted round the clock at Shri Mohan Lal Pipil's residence at his request following a case of criminal trespass by night in his house and also receipt of some threats by him and his family members. Such arrangements are made sometimes for limited periods for giving protection to Members of Parliament in case of need.

Sixth Five Year Plan for Gujarat

5105. SHRI HITENDRA DESAI: Will the Minister of PLANNING be pleased to state:

(a) size of the Sixth Plan fixed for the State of Gujarat; and

(b) how much Central assistance will the State get during the Plan?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) and (b). The size of the State's Sixth Plan and the extent of Central Assistance for the plan period have not yet been finally determined.

No Encouragement to New Industrial Activities in Metropolitan areas like Delhi

5106. SHRI SATYA DEO SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is the policy of the Government not to encourage new

Industrial activities in metropolitan areas like Delhi and that several new proposals have been rejected on this ground;

(b) if so, why the substantial expansion proposal of a multinational company for the manufacture of blades in the heart of capital city of Delhi has not been rejected by Government;

(c) whether it is also the policy of Government to make exception to the general policy in the case of multinationals and their subsidiaries, and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) Yes, Sir.

(b) No multi-national company has made application to the Government seeking substantial expansion for the manufacture of safety razor blades. However, if the reference is to M/s. Sharpedge Ltd., a company which has connections with M/s. Hindustan Lever Ltd., a multi-national company, the position is that this company has applied for the grant of an Industrial Licence for effecting substantial expansion for the manufacture of safety razor blades from 300 million nos. to 450 million nos. per annum in their existing undertaking in Delhi. Government have yet to take a decision on this application. While taking a decision, all related aspects including location aspect will be kept in view.

(c) No, Sir.

(d) Does not arise in view of reply to (c) above.

Reservation of SC/ST for promotion in Government Services

5107. SHRI BHAGPAT RAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a move to abolish reservation of SC/STs in promotion in Government services as